

*Bill as Amended by Rajya Sabha*

**DOCK WORKERS (SAFETY,  
HEALTH AND WELFARE) BILL  
AS AMENDED BY RAJYA SABHA**

[*English*]

SECRETARY GENERAL : Sir, I lay on the Table the Dock Workers (Safety, Health and Welfare) Bill, 1985, which has been returned by Rajya Sabha with amendments.

— — —

12.12 hrs.

**COMMITTEE ON PRIVATE  
MEMBERS' BILLS AND  
RESOLUTIONS**

**Twenty-fifth Report**

[*English*]

SHRI M. THAMBI DURAI (Dharmapuri) : Sir, I present the Twenty-fifth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

— — —

**ELECTION TO COMMITTEE**

[*English*]

**Central Advisory Committee for  
National Cadet Corps**

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : Sir, I beg to move :

"That in pursuance of section 12(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder."

MR. SPEAKER : The question is :

"That in pursuance of section 12(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder."

*The motion was adopted*

— — —

**BUSINESS ADVISORY COMMITTEE**

**Twenty-Ninth Report**

[*English*]

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) : Sir, I beg to move :

"That this House do agree with the Twenty-ninth Report of the Business Advisory Committee presented to the House on 11th November, 1986."

MR. SPEAKER : The question is :

"That this House do agree with the Twenty-ninth Report of the Business Advisory Committee presented to the House on the 11th November, 1986."

*The motion was adopted.*

— — —

12 13 hrs.

**CALLING ATTENTION TO MATTER OF  
URGENT PUBLIC IMPORTANCE**

[*English*]

**Reported Fire in Sahar Terminal  
of Bombay Airport**

SHRI SHARAD DIGHE (Bombay North Central) : Sir, I call the attention of the